

PATNA HIGH COURT

NOTICE

It is hereby informed that the Full Court Reference to condole the sad demise of **Hon'ble Mr. Justice Gurusharan Sharma, Former Judge of this Court and Jharkhand High Court** has been **rescheduled** at **1:15 P.M on Monday, the 31st August, 2026** in place of Monday, the 24th August, 2026, in the Centenary Hall of Patna High Court, as per the request of family members of His Lordship.

**By order of Hon'ble
the Acting Chief Justice**



Registrar General

**Patna High Court,
The 22nd August, 2026**